

Central Administrative Tribunal Principal Bench

O.A.No.888/97

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 25th day of September, 1997

Ramchander
DSP, CBI
r/o Quarter No.362
Laxmibhai Nagar
New Delhi. Applicant

(By Shri Naresh Kaushik, Advocate)

Vs.

1. Central Bureau of Investigation
through its Director
Block No.3, IV Floor
CGO Complex, Lodhi Road
New Delhi.

2. R.C.Arora
Dy. Director (Administration)
CGO Complex, Lodhi Road
New Delhi - 3.

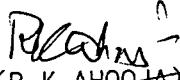
3. Union of India thorough
its Secretary
Department of Personnel
New Delhi. Respondents

(By Shri K.C.D.Gangwani, Advocate)

O R D E R (Oral)

The applicant filed this OA agrieved by his transfer order from Delhi to Patna and had sought for quashing the impugned transfer order. After notice had been issued, a reply has been filed. Today when the matter came up for hearing the learned counsel for the respondents has produced an Office Order No.1265 dated 25.9.1997 which is taken on record in which it is stated that the respondents have superseded the earlier order and posted the applicant back to SIC-I, CBI, New Delhi.

2. Since the relief sought for by the applicant has already been granted by the respondents, the present OA has become infructuous. Therefore, it is disposed of as such. No costs.


(R.K.AHOOJA)

MEMBER(A)

/rao/